Foreign funds received by organisa tions

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1549. SHRI SAMAR MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the following organisations, namely Mass Education, Calcutta; Uannayan, Calcutta; Asian Institute for Rural Development, Bangalore; and Institute for Motivating Self-Employment, Calcutta have received funds from abroad under the Foreign Contribution (Regulation) Act during the years 1981 to 1984;
- (b) if so, what is the amount received, year-wise; and
- (c) what are the names of the countries from where the funds originated and the names of the organisations which have contributed the same?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM); (a) Yes, Sir.

(■b.1 and (c) Information is annexed [See Appendix CXLII Annexure No. 77].

## $\begin{array}{ccc} \textbf{Implementation} & \textbf{0} \textbf{f} & \textbf{tribunal} & \textbf{awards} & \textbf{by} \\ & & \textbf{BCCL} \end{array}$

1550. SHRI SAMAR MUKHERJEE: Will the Minister  $_0$ f LABOUR be plea-" sed to state:

- (b) whether it is a fact that in many cases permission to go for appeal has not been taken by the BCCL; and
- (c) if so, what are the details of the steps taken by his Ministry to enforce the Awards?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA):, (a) to (c) According to information received from the . Department of Coal, as on 1-4-1987, < 42 Tribunal Awards had not been implemented by the BCCL the details of which are given in the Statement attached (See below). In 32 cases, the management had taken permission to file appeals. In the remaining cases, it had either sought permission to go in appeals or was examining the awards for taking appropriate action.

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<b>S</b> . 1	Νo.	Reference No. of award	Name of colliery Position	of the	case .
1		· in <b>3</b> · · · )		4	
-	1	2/80	North Tisra Award chall Petition in	enged th Patna H	rough Writ Iigh Court.
-	1 .	2/8Ó 3/80	North Tisra Award chall Petition in Jeenagora	enged th Patna H Do,	rough Writ ligh Court.
	1 2 3		Petition in	Patna H	rough Writ ligh Court.
'	1 2 3 4	3/80	Petition in Jeenagora	Patna H Do,	rough Writ ligh Court.
	1 2 3 4 5	3/80 51/78	Petition in Jeenagora Kusunda	Patna F Do, Do,	rough Writ ligh Court.